(Office of the Registrar General (Camp) at Jammu)

ORDER

No:- 1/07 of 2025/RG

In the interest of administration, Shri Mudasir Yousuf S/o Shri Mohammad Yousuf Malik R/o House No. 86, Narwani, Barbugh Imamsahib, District, Shopian, who has been appointed as Civil Judge (Junior Division) in the Subordinate Judiciary in the pay level of J-1 (77840-136520) under OM/PHC, notionally w.e.f. 01.06.2020 and monetarily with immediate effect, vide Govt. Order No. 9300-JK(LD) of 2025 dated 04.08.2025, is posted as Munsiff, Sogam against the available vacant post.

By Order.

(M.K.Sharma) Registrar General (Officiating)

Dated: 08 .08.2025

	No.: 43196-209/RG/GS	Dated: 0 0.08.2025	
Co	Copy of the above forwarded to the:		
1. 2.	Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh; Secretary to Hon'ble Mr./Mrs. Justice; for information of their Lordships.		
3.	Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;		
4.		Director, J&K Judicial Academy, Srinagar;	
5.	Registrar Rules, High Court of J&K and Ladakh, Srinagar;		
6.	Registrar (IT) Computer, High Court of J&K and Ladakh, Srinagar; for information.		
7.	Principal Elistrict and Sessions Judge, Kupwara for information and necessary action;		
8.	CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;		
9.	Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.		
10.	가게 되었다면 하면 하면 하면 하는데 그는데 그는데 그는데 그는데 그는데 그는데 그는데 그는데 그는데 그		
	for information and ne	cessary compliance	
11.	Incharge NIC, High Court of J&K and Ladakh for get the same uploaded on the official website of	information and with the request to	
12.		and Ladakh Main Wing, Srinagar for	
13.	Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.		
14.	4. Order File.	1 10	